

ITEM NO.50

COURT NO.16

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 13167/2021

(Arising out of impugned final judgment and order dated 05-07-2021 in SPLA No. 52/2008 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

SANJAY KUMAR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.106368/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.106367/2021-EXEMPTION FROM FILING O.T.

IA No. 106368/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 106367/2021 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 14832-14833/2021 (XI)

(FOR EXEMPTION FROM FILING O.T. ON IA 119409/2021

IA No. 119409/2021 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 2096/2022 (XI)

IA No. 19347/2022 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 15658/2022 (XI)

IA No. 120201/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 120207/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 24299/2022 (XI)

(FOR CONDONATION OF DELAY IN FILING ON IA 120586/2022

IA No. 120586/2022 - CONDONATION OF DELAY IN FILING)

Date : 02-02-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Shivendra Singh, AOR
Mr. Rahul Pandey, Adv.
Mr. Bikram Dwivedi, Adv.
Mr. Puneett Singhal, Adv.
Mr. Sanjeev Chaudhary, Adv.

Mr. Vishwajit Singh, Sr. Adv.
Ms. Veera Kaul Singh, AOR
Mr. Pankaj Singh, Adv.

Ms. Ridhima Singh, Adv.
Mr. Suryansh Singh, Adv.

Ms. Rashmi Singh, AOR

Ms. Parul Shukla, AOR
Ms. Shreya Bhojnagarwala, Adv.
Ms. Shubhangi Pandey, Adv.
Ms. Tanvi Chuphal, Adv.

Mr. M.C. Dhingra, Adv.
Mr. Gaurav Mehrotra, Adv.
Mr. Santosh Tripathi, Adv.
Mr. Gaurav Dhingra, AOR
Mr. A.k. Singh, Adv.
Mr. Mahendra Ram, Adv.
Mr. Joginder Kumar, Adv.
Mr. Rishabh Kumar Singh, Adv.
Mr. Raj Kumar Gupta, Adv.
Mr. Raghvendra Shukla, Adv.

For Respondent(s) Mr. Krishnanand Pandeya, AOR

Ms. Sakshi Kakkar, AOR
Mr. R Karthik, Adv.

Mr. Praveen Swarup, AOR

Mr. Ashutosh Kumar Sharma, AOR
Mr. Pankaj Sharma, Adv.
Mr. Manoj Kumar Dwivedi, Adv.
Mr. G P Mahto, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned in D.No. 24299 of 2022.

Leave granted.

Hearing expedited.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)